

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. Company Petition/237/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- Dinesh Samudra
V/s
Clinivantage Healthcare Technologies
Private Limited

Section: 241(1), Sec. 242(4) of Companies Act, 2013

ORDER

Counsel, Tejas Kothalikar appeared for the Petitioner and Counsel,
Khushboo Oswal appeared for the Respondent. List this matter on
08.07.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)